

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI


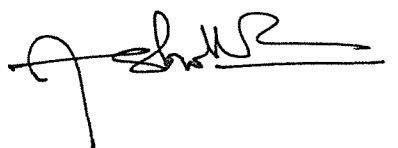
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : S. DHARANI & 2 OTHERS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 OTHERS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Hanishanku Mani Jem Ashu Srin	Counsel for Respondents	
2)	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	

ORDER

Both the sides are present and prayed for time to make final submissions. At request, matter stands adjourned for making final submissions. Put up on 15.10.2019 at 10.30 A.M.

sd
(ANIL KUMAR B)
MEMBER (TECHNICAL)

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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